

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/170/2016  
NAME OF THE PETITIONER(S) : Mrs. M. Afthunnisa Begum & 5 others  
NAME OF THE RESPONDENT(S) : M/s A.S. Nisar Ahmed and Company Limited & 3 others  
UNDER SECTION : 397/398, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) Sai Vihari Mr. Chiruvishnu	Counsel Mr Neylandu	Sai Vihari
(2) For T.K. Bhaskar Keerthi Krishna	Counsel for Petitioner	Bhaskar

**ORDER**

The counsel for both of the parties present and reported that settlement talks are in progress and prayed for time. At request, time is enlarged. Put up on 07.09.2017 at 10.30 A.M.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)